Creating awareness to make Yoga a part of daily routine

- †5. SHRI AMAR SHANKAR SABLE: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:
- (a) whether Government has formulated any plan to create public awareness to make Yoga a part of the daily routine in view of the fact that the International Day of Yoga was recently observed worldwide; and
 - (b) if so, the State-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) The Ministry of AYUSH promotes Yoga by carrying out campaigns through print and electronic media. AROGYA fairs at National and State level are organized to make public aware of the benefits of AYUSH systems of medicine including Yoga. The Ministry under its Central Sector Schemes of Information Education and Communication (IEC) and International Co-operation extends financial assistance to State Governments and other reputed Government/Non-Governmental Organizations/Universities for conducting National/ International seminars/workshops/symposiums to promote AYUSH systems including Yoga.

The Ministry of AYUSH has recently initiated a Scheme for Voluntary Certification of Yoga Professionals. First phase of the Scheme to certify Yoga teachers was launched on June 22, 2015. The Scheme is being operated by the Quality Council of India (QCI), an apex quality facilitation and accreditation body, under the Ministry of Commerce and Industry.

The Government of India has approved the National AYUSH Mission which, *inter-alia*, envisages better access to AYUSH services including Yoga strengthening of AYUSH educational institutions. The Mission provides for (a) co-location of AYUSH facilities at Health Centers/Hospitals including Yoga facilities (b) upgradation of exclusive State AYUSH Hospitals and dispensaries including hospitals with Yoga centers (c) upgradation of State Government teaching institutions including those of Yoga (d) Yoga and Naturopathy Wellness Centres as per guidelines as deemed appropriate by the States under the flexible component. The proposals are sanctioned under the National AYUSH Mission (NAM) on receipt of the same from the State/UT Governments. The status of proposals received from States/UTs and the funds approved under NAM is given in Statement (*See* below).

To give further impetus to research, the Government encourages research on Yoga by providing grants under Extra Mural Research scheme to research organizations.

[†] Original notice of the question was received in Hindi.

Statement

Status of proposals received from States/UTs and funds approved under National AYUSH Mission (NAM) including YOGA and Naturopathy

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Sl. No.	Name of State/UT	Resource pool indicated to State/UT (Central Share + State Share)	Proposal Received (Central Share + State Share)	Amount Approved by Mission Directorate		Total amount Approved	1st Installment	Final Payment
				Approved Central Share	Approved State Share	by Mission Directorate (Central Share + State Share)	of Grant released during 2014-15	Grant released during 2015-16
1	2	3	4	5	6	7	8	9
1.	Andaman and Nicobar Islands	553.03	275.82	151.94	50.65	202.587	_	_
2.	Andhra Pradesh	1146.474	1,146.47	859.856	286.618	1,146.474	309.93	549.931
3.	Arunachal Pradesh	190.732	190.83	171.248	19.027	190.275	101.14	70.113
4.	Assam	1187.711	1,187.71	1068.357	118.706	1187.063	668.98	399.378
5.	Bihar	3673.869	-	-	-	Not submitted	-	-
6.	Chandigarh	88.67	-	-	-	Not submitted	-	-
7.	Chhattisgarh	1163.795	1,163.73	830.67	276.89	1107.56	281.41	549.257
8.	D & N Haveli	219.807	-	-	-	Not submitted	-	-
9.	Daman and Diu	279.196	-	-	-	Not submitted	-	-

1	2	3	4	5	6	7	8	9
10.	Delhi	532.406	682.92	399.305	133.101	532.406	132.71	266.598
11.	Goa	508.906	-	-	-	Not submitted	-	-
12.	Gujarat	1275.555	1,275.55	909.886	303.296	1,213.181	332.39	577.493
13.	Haryana	854.08	836.56	612.807	204.268	817.075	213.59	399.218
14.	Himachal Pradesh	304.315	-	-	-	SAAP not as per NAM guidelines	-	-
15.	Jammu and Kashmir	740.941	740.94	618.460	68.718	687.178	226.27	392.192
16.	Jharkhand	1308.549	-	-	-	SAAP not as per NAM guidelines	-	-
17.	Karnataka	1391.438	1,391.44	1041.592	347.197	1388.789	359.12	682.476
18.	Kerala	954.914	955.40	712.548	237.516	950.064	254.67	457.878
19.	Lakshadweep	255.481	255.48	189.398	63.133	252.531	-	
20.	Madhya Pradesh	2761.014	2,770.40	1,948.918	649.639	2,598.557	644.94	1303.980
21.	Maharashtra	2074.369	2,670.17	1480.604	493.535	1974.139	534.67	945.934
22.	Manipur	473.401	527.40	373.218	41.469	414.687	226.81	146.405
23.	Meghalaya	274.591	628.06	228.047	25.338	253.385	134.65	93.400

54 Written Answers to

[RAJYA SABHA]

Unstarred Questions

24.	Mizoram	253.623	228.26	190.125	21.125	211.250	116.27	73.855
25.	Nagaland	432.165	234.48	191.728	21.303	213.031	115.61	76.115
26.	Odisha	1763.427	2,111.65	1,322.570	440.856	1,763.427	471.71	850.847
27.	Puducherry	159.394	97.54	72.525	24.175	96.700	60.00	12.525
28.	Punjab	805.413	941.28	585.389	195.095	780.38	316.00	269.289
29.	Rajasthan	2483.065	2,556.55	1,768.789	589.596	2,358.385	638.07	1130.724
30.	Sikkim	169.26	199.76	110.120	12.236	122.356	66.43	43.692
31.	Tamil Nadu	1384.43	-	-	-	SAAP not as per NAM guidelines	_	-
32.	Telangana	921.306	1,163.00	690.979	230.326	921.306	330.00	360.979
33.	Tripura	434.395	494.54	381.486	42.387	423.873	238.12	143.371
34.	Uttar Pradesh	6781.09	-	-	-	Not submitted	-	-
35.	Uttarakhand	524.093	532.75	437.457	48.607	486.064	284.00	153.457
36.	West Bengal	1918.074	1,964.94	1,371.688	457.229	1,828.917	471.23	900.458
	TOTAL	40242.9	27320.121	18719.61	5402.036	24121.638	7528.707	10849.565

Written Answers to

[21 July, 2015]